

Shri Biswas : It is all there in the Representation of the People Act. If my hon. friend will look at section 20, clause (4) of the Representation of the People Act, 1950, he will find the answer.

Secondary Education

*1151. **Shri Shree Narayan Das :** Will the Minister of Education be pleased to lay a statement on the Table of the House giving :

(a) the constitution, scope and functions of the Field Advisory Staff recently set up to help in implementing schemes of the All India Council for Secondary education; and

(b) the financial implication of the scheme ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix VI, Annexure No. 51].

Shri Shree Narayan Das : From the statement it appears that so far, one Director, one Deputy Director and one Field Adviser have been appointed for this purpose. May I know the name of the appointing authority and the basis on which these appointments have been made, as for example, qualifications and other factors ?

Dr. M. M. Das : The appointing authority is the All India Council for Secondary Education. So far as qualifications are concerned, some of these persons, who have already been appointed, are employees of the State Governments and they are highly experienced in this line. So far as the Council is concerned, their services with it are only for one year in the first instance and then they will go back to their respective States.

Shri Shree Narayan Das : May I know whether any applications for these posts were invited, and if so, what was the period fixed for the submission of applications ?

Dr. M. M. Das : I think applications were invited, but I am not sure on this point as I have got no information now.

The Deputy Minister of Defence (Sardar Majithia) : The Ordnance factories are not undertaking the manufacture of dry batteries at present.

Administrative Staff College

*1137. **Shri Tulaidas :** Will the Minister of Education be pleased to state :

(a) the progress made in the proposal for the establishment of an Administrative Staff College ; and

(b) the place at which the College is proposed to be located ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) and (b). Efforts are being made to secure suitable accommodation in Hyderabad for the Staff College.

Central Service Rules

*1138. **Shri Sinhasan Singh :** Will the Minister of Home Affairs be pleased to state whether any action has been taken against class I and II officials of the Central Secretariat who have infringed Rules of the Central Civil Service (Conduct) Rules, 1955 regarding disclosure of their movable and immovable assets ?

The Deputy Minister of Home Affairs (Shri Datar) : There has been no such case. The forms for submitting periodic returns of movable and immovable assets have not yet been prescribed. Officers have, however, been reporting fresh transactions as required by the Rules.

Commissioned Officers' Pay and Pensions

*1152. { **Sardar Hukam Singh :**
Shri Bahadur Singh :

Will the Minister of Defence be pleased to lay a statement on the Table of the House stating what changes in Pay and Pensions of Commissioned Officers have been brought about in the Indian Army since independence ?

The Deputy Minister of Defence (Sardar Majithia) : A statement is laid on the Table of the Lok Sabha. [See Appendix VI, Annexure No. 52].

भारतीय सर्वेक्षण

*११५३. श्री अमर सिंह डारर : क्या प्राकृतिक संसाधन और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इस वर्ष मध्य भारत में भारतीय अनुसंधान किया गया है; और

WRITTEN ANSWERS TO QUESTIONS

Dry Batteries

*1126. **Shri Jhulan Sinha :** Will the Minister of Defence be pleased to state the present position with regard to the manufacture of dry batteries in the ordnance factories ?